

(c) the number of agriculturists who have been granted settlement of Khas land during the above period; and

(d) the steps taken to expedite settlement of Khas land?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 11,143.

(b) 8,581.

(c) 4,575.

(d) Majority of the petitions have already been disposed of. In respect of pending applications enquiries are being made by the Sub-Divisional Officers concerned to ascertain whether the lands asked for settlement fall inside the Forest Reserve or the Tribal Reserve areas. These Officers have been directed to complete their enquiries quickly.

Fishing Co-operative Societies in Manipur

1266. Shri L. Achaw Singh: Will the Minister of Food and Agriculture be pleased to state.

(a) the number of Fishing Co-operative Societies which have purchased fisheries on lease from the Manipur Administration;

(b) the total amount of money payable by these Societies for purchase of the fisheries; and

(c) the names of the Societies?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 17

(b) Rs 2,07,711 50, per annum

(c) A statement is laid on the Table [See Appendix II, annexure No 120]

Co-operative Societies

1267. Shri Hem Raj: Will the Minister of Community Development and Co-operation be pleased to state the grant given by the Central Government to the State Governments for the development of Co-operative Farming and the Service Co-operative Societies during 1959-60 so far?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): A statement is laid on the Table. [See Appendix II, annexure No. 121].

Railway out-Agencies

1268. Shri Hem Raj: Will the Minister of Railways be pleased to state:

(a) the number of Railway out-agencies opened during 1959 so far with the names of places where opened, and

(b) the amount of gain or loss sustained in respect of each one of them?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) A statement giving the requisite information is laid on the Table [See Appendix II, annexure No 122]

(b) As far as the direct working costs are concerned, these out-agencies are worked on a "no loss, no profit" basis. But indirect gains accrue to the Railways by way of additional traffic from them, apart from the additional facilities provided to the public.

C.H.S. Scheme

1269. Shri Pahadia: Will the Minister of Health be pleased to refer to the reply given to Starred Question No 94 on the 4th August, 1959 and state:

(a) how many more families will be benefited by the extension of the Contributory Health Service Scheme to the Civilian Employees of Defence Department, and

(b) how much expenditure will be incurred on it yearly?

The Minister of Health (Shri Karmarkar): (a) About 5,455 families.

(b) Approximately Rs 5.60 lakhs

Office of Director of P & T. Bhubaneswar

1270. Shri B. C. Mallick: Will the Minister of Transport and Communica-